# GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# **RAJYA SABHA UNSTARRED QUESTION NO. 177** TO BE ANSWERED ON 03/02/2023

### **BENEFICIARIES UNDER PM KISAN SCHEME**

#### 177. SHRI ELAMARAM KAREEM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) year-wise details regarding the money given to beneficiaries under the PM-KISAN scheme;

(b) whether Government is aware of the fact that more than ₹3,000 crore has been given to people with unauthorised usernames and thousands of unintended beneficiaries; and

(c) if so, details of the money given to ineligible beneficiaries thereof, State-wise?

## ANSWER

# MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR)

(a): The period-wise and State-wise details of amount released under PM-KISAN is attached at Annexure-1.

(b) & (c): Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), one of the largest Central Sector Schemes, is being implemented to supplement financial needs of land holding farmers of the country subject to certain exclusion criteria relating to higher income status. Under the scheme, financial benefit of Rs 6000/- per year, in three equal installments, is transferred into the bank accounts of farmers.

Benefits of the Scheme are given to a farmer family. The family should own cultivable land, as per land record system of the concerned State/UT. Cut-off date for land ownership is 1st February 2019, except in case of inheritance due to death of a beneficiary.

As per the Operational Guidelines of the Scheme, States/UTs identify and verify the eligible farmers before uploading the data on PM-KISAN Portal. Benefits are transferred to the beneficiaries through Direct Benefit Transfer mode after validation of the uploaded data on PM-KISAN Portal, which has been integrated with Unique Identification Authority of India (UIDAI) for Aadhaar authentication; with Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data; with Income Tax

Department for validation of income tax payee status; and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments.

Eligible farmers are being enrolled and deceased/ineligible beneficiaries are being removed by way of continuous verification and validation of the beneficiary's data.

In view of the above, the benefits are only transferred to intended beneficiaries after due verifications and validation.

#### Annexure-1

State-wise, Period-wise details of Amount Released under PM-KISAN since its inception (in Rupees) (as on 30/01/2023)

		1 <sup>st</sup> Instalment	2 <sup>nd</sup> Instalment	3 <sup>rd</sup> Instalment	4 <sup>th</sup> Instalment	5 <sup>th</sup> Instalment	6 <sup>th</sup> Instalment	7 <sup>th</sup> Instalment
S.N	State/ UTs Name	Dec-March	April-July	Aug-Nov	Dec-March	April-July	Aug-Nov	Dec-March
0	(2)	(2018-19)	(2019-20	(2019-20)	(2019-2020)	(2020-21)	(2020-21)	(2020-21)
(1)		(3)	(4)	(5)	(6)	(7)	(8)	(9)
1	ANDAMAN AND NICOBAR ISLANDS	20,214,000	27,428,000	37,368,000	34,996,000	32,576,000	32,508,000	32,222,000
2	ANDHRA PRADESH	6,633,708,000	8,603,894,000	8,593,174,000	9,906,596,000	9,952,280,000	9,531,632,000	9,165,202,000
3	ARUNACHAL PRADESH	3,630,000	13,976,000	93,208,000	187,140,000	190,118,000	183,500,000	194,108,000
4	ASSAM	2,310,792,000	5,347,860,000	4,549,710,000	4,049,538,000	3,795,442,000	2,441,730,000	3,204,494,000
5	BIHAR	501,622,000	5,815,276,000	10,367,304,000	13,034,040,000	14,660,616,000	15,741,128,000	15,612,118,000
6	CHANDIGARH	98,000	488,000	1,386,000	870,000	864,000	860,000	804,000
7	CHHATTISGARH	226,072,000	2,127,932,000	3,932,226,000	4,374,834,000	5,542,276,000	5,541,452,000	6,243,754,000
8	DELHI	-	-	47,230,000	25,974,000	27,560,000	28,928,000	28,790,000
9	GOA	4,878,000	8,520,000	19,324,000	15,276,000	18,076,000	19,434,000	18,160,000
10	GUJARAT	5,718,124,000	8,198,096,000	10,486,634,000	10,164,548,000	11,460,276,000	11,470,732,000	10,875,362,000
11	HARYANA	1,932,894,000	2,734,088,000	3,254,684,000	3,139,406,000	3,790,838,000	3,876,402,000	3,854,086,000
12	HIMACHAL PRADESH	914,054,000	1,639,430,000	1,804,870,000	1,809,310,000	1,828,972,000	1,851,474,000	1,813,736,000
13	JAMMU AND KASHMIR	915,718,000	1,556,896,000	1,867,546,000	2,248,298,000	2,090,766,000	2,487,404,000	2,330,484,000
14	JHARKHAND	1,127,152,000	1,461,720,000	2,772,392,000	1,418,782,000	4,392,636,000	5,047,964,000	4,601,068,000
15	KARNATAKA	39,744,000	6,561,622,000	10,838,710,000	10,497,390,000	10,339,328,000	10,615,250,000	10,632,590,000
16	KERALA	1,915,942,000	4,531,886,000	8,009,506,000	6,841,382,000	6,826,254,000	7,137,908,000	7,179,124,000
17	LADAKH	14,288,000	22,842,000	35,730,000	29,422,000	31,968,000	27,366,000	33,188,000
18	LAKSHADWEEP	-	-	-	3,030,000	2,852,000	2,308,000	1,662,000
19	MADHYA PRADESH	18,576,000	5,012,198,000	12,000,916,000	14,118,292,000	18,316,322,000	16,499,464,000	16,784,054,000
20	MAHARASHTRA	4,368,134,000	10,100,708,000	19,402,900,000	19,483,282,000	21,889,200,000	22,822,134,000	22,006,470,000
21	MANIPUR	62,702,000	58,488,000	243,500,000	565,106,000	951,592,000	707,810,000	723,004,000
22	MEGHALAYA	18,614,000	78,618,000	143,460,000	211,842,000	346,728,000	358,184,000	368,120,000
23	MIZORAM	54,150,000	117,454,000	143,148,000	128,862,000	265,546,000	270,514,000	299,874,000
24	NAGALAND	64,602,000	176,438,000	344,642,000	390,558,000	413,090,000	406,794,000	399,716,000
25	ODISHA	1,947,720,000	5,985,868,000	5,755,968,000	5,125,230,000	4,311,318,000	4,678,632,000	5,590,780,000
26	PUDUCHERRY	8,528,000	11,562,000	27,840,000	19,670,000	22,006,000	22,746,000	20,970,000
27	PUNJAB	2,362,290,000	3,128,544,000	4,833,916,000	4,664,718,000	4,178,898,000	3,848,576,000	3,744,708,000
28	RAJASTHAN	129,946,000	11,914,724,000	11,379,934,000	10,458,384,000	14,632,262,000	14,251,360,000	14,326,934,000
29	SIKKIM	-	3,960,000	8,014,000	3,310,000	23,326,000	12,188,000	15,828,000
30	TAMIL NADU	4,322,504,000	6,608,476,000	7,529,856,000	7,168,868,000	9,336,320,000	9,027,910,000	7,567,550,000
31	TELANGANA	4,055,712,000	7,342,204,000	7,232,874,000	6,644,300,000	7,485,770,000	7,355,166,000	7,299,058,000
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	15,160,000	22,814,000	30,330,000	27,584,000	29,180,000	18,820,000	19,496,000
33	TRIPURA	303,726,000	363,988,000	399,416,000	370,942,000	429,234,000	427,394,000	444,830,000
34	UTTAR PRADESH	22,387,364,000	32,064,380,000	37,398,204,000	40,600,584,000	50,564,744,000	46,201,386,000	47,542,796,000
35	UTTARAKHAND	830,762,000	1,073,632,000	1,677,744,000	1,568,658,000	1,695,246,000	1,747,802,000	1,743,292,000
36	WEST BENGAL	-	-	-	-	-	-	-
	TOTAL	63,229,420,000	132,716,010,000	175,263,664,000	179,331,022,000	209,874,480,000	204,694,860,000	204,718,432,000

S.No	State/UTs Name	8 <sup>th</sup> Instalment April-July (2021-2022) (10)	9 <sup>th</sup> Instalment Aug-Nov (2021-2022) (11)	10 <sup>th</sup> Instalment Dec-March (2021-2022 (12)	11 <sup>th</sup> Instalment April-July (2022-2023) (13)	12 <sup>th</sup> Instalment Aug-Nov (2022-2023) (14)
1	ANDAMAN AND NICOBAR ISLANDS	33,304,000	31,336,000	30,744,000	30,540,000	28,754,000
2	ANDHRA PRADESH	10,365,334,000	9,175,518,000	9,529,062,000	9,325,614,000	10,343,196,000
3	ARUNACHAL PRADESH	189,460,000	187,526,000	189,336,000	216,594,000	185,272,000
4	ASSAM	2,994,820,000	3,406,518,000	2,739,210,000	1,541,522,000	1,612,464,000
5	BIHAR	16,446,222,000	16,586,718,000	17,299,772,000	17,102,188,000	16,485,360,000
6	CHANDIGARH	784,000	756,000	886,000	770,000	10,000
7	CHHATTISGARH	6,248,260,000	6,651,340,000	6,299,110,000	6,899,652,000	4,707,814,000
8	DELHI	30,938,000	30,132,000	30,512,000	32,928,000	25,020,000
9	GOA	20,814,000	18,532,000	17,836,000	19,602,000	13,502,000
10	GUJARAT	11,837,854,000	11,647,898,000	12,507,894,000	12,040,748,000	10,550,054,000
11	HARYANA	3,622,150,000	3,973,978,000	3,866,604,000	3,910,454,000	2,642,406,000
12	HIMACHAL PRADESH	1,863,766,000	1,910,088,000	1,925,458,000	1,981,434,000	1,137,866,000
13	JAMMU AND KASHMIR	1,873,368,000	1,834,204,000	2,939,088,000	2,522,238,000	881,332,000
14	JHARKHAND	3,872,704,000	3,614,190,000	3,769,586,000	7,170,316,000	3,465,394,000
15	KARNATAKA	10,708,138,000	10,920,966,000	7,094,736,000	13,006,512,000	10,661,990,000
16	KERALA	6,943,510,000	7,393,174,000	7,523,148,000	7,066,694,000	4,067,706,000
17	LADAKH	35,224,000	36,562,000	36,154,000	36,478,000	34,384,000
18	LAKSHADWEEP	2,592,000	1,664,000	-	-	5,044,000
19	MADHYA PRADESH	17,575,044,000	16,981,678,000	17,370,882,000	17,298,962,000	16,675,034,000
20	MAHARASHTRA	19,265,862,000	23,164,460,000	21,877,866,000	20,598,198,000	18,861,630,000
21	MANIPUR	587,848,000	568,354,000	614,496,000	1,059,170,000	869,540,000
22	MEGHALAYA	369,704,000	401,686,000	384,484,000	68,784,000	48,304,000
23	MIZORAM	220,038,000	218,030,000	206,574,000	180,430,000	183,398,000
24	NAGALAND	352,426,000	447,180,000	425,684,000	378,370,000	421,586,000
25	ODISHA	10,561,434,000	8,441,684,000	7,697,872,000	7,098,486,000	4,493,050,000
26	PUDUCHERRY	20,686,000	20,606,000	20,612,000	20,572,000	20,060,000
27	PUNJAB	3,570,098,000	3,490,936,000	3,495,926,000	3,407,188,000	418,390,000
28	RAJASTHAN	15,393,622,000	14,681,008,000	15,248,012,000	14,931,406,000	11,628,874,000
29	SIKKIM	23,132,000	20,386,000	22,264,000	22,604,000	20,570,000
30	TAMIL NADU	7,912,314,000	7,447,924,000	7,422,110,000	7,075,104,000	4,527,866,000
31	TELANGANA	7,304,280,000	7,939,120,000	7,525,572,000	7,407,660,000	6,555,784,000
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	20,944,000	26,826,000	36,160,000	37,092,000	25,994,000
33	TRIPURA	439,816,000	437,146,000	462,368,000	535,896,000	493,712,000
34	UTTAR PRADESH	55,107,034,000	50,525,262,000	51,987,336,000	50,397,516,000	37,129,130,000
35	UTTARAKHAND	1,746,498,000	1,857,942,000	1,865,450,000	1,821,830,000	1,352,194,000
36	WEST BENGAL	5,735,000,000	9,799,788,000	10,744,586,000	10,301,188,000	9,272,208,000
	TOTAL	223,295,022,000	223,891,116,000	223,207,390,000	225,544,740,000	179,844,892,000